

In The Central Administrative Tribunal
Calcutta Bench

TA.21 of 1997
CO.4355-W/84

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

Kartick Ch. Mallick

- VS -

Eastern Railway

For the Applicant : None

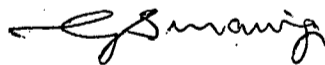
For the Respondents: None

Date of Order : 13-12-1999

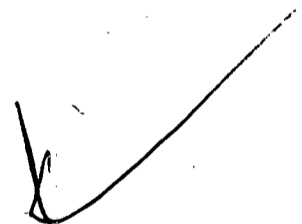
ORDER

D. PURKAYASTHA, JM

None appears on behalf of the applicant as well as the respondents. It is a case of 1984. Therefore, it is dismissed for default of the parties.



(G.S. Maingi)
Member (A)



(D. Purkayastha)
Member (J)